

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, AT PUNE
ORIGINAL APPLICATION NO. 85 OF 2022 (WZ)

In the Matter of: -

SachinSudamraoPachpute

.....Applicant

Vs.

Shahakar Maharshi ShivajiraoNarayanrao

Nagawade SSK Ltd. (Sugar Unit) &Ors.

.....Respondent(s)

ADDITIONAL AFFIDAVIT ON BEHALF OF THE
RESPONDENT NO. 1 TO BRING ON RECORD
ADDITIONAL DOCUMENTS.

Sangramsingh R. Bhonsle

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Place: Pune

Drawn on: 11.05.2023

Filed On: 11.05.2023

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NOTED & REGISTERED AT.
SERIAL NO. 697/2023

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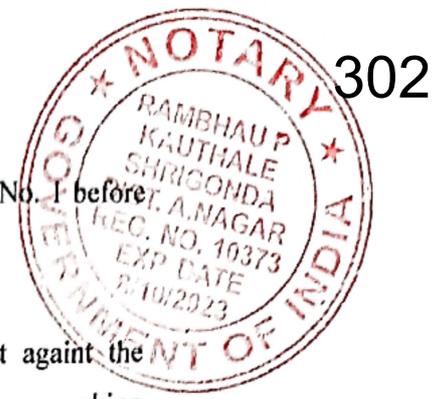
**ADDITIONAL AFFIDAVIT ON BEHALF OF
THE RESPONDENT NO. 1 TO BRING ON
RECORD ADDITIONAL FACTS AND
DOCUMENTS.**

I, Mr. Vijaysinh Sahaji Phalke, Age: 34 Years, Occupation: Environment Officer of the Respondent No. 1 Sugar Factory, Having Office At: Shrigonda Factory, Taluka Shrigonda, District- Ahmednagar- 413726, Maharashtra, do hereby state on solemn affirmation as:

1. That I am the Authorized Representative of the Respondent No. 1 Sugar Factory and as such, well versed with the facts and circumstances arising in the present O.A. No. 85 of 2022 (WZ) and therefore competent to swear the present affidavit on behalf of the Respondent No. 1 before this Hon'ble Tribunal.
2. At the outset, it is submitted that, the Respondent No. 1 has filed a detailed Reply dated 10.01.2023 to the contentions raised by the Applicant vide the present Original Application and an Additional Affidavit dated 23.02.2023 in compliance of the Order dated 11.01.2023 passed by this Hon'ble Tribunal in the present matter. The Respondent No. 1 seeks permission of this Hon'ble Tribunal to rely upon the same and the contents therein are not repeated for the sake of convenience and brevity and the contents of the Reply as well as any such Affidavit filed by the Respondent No. 1 shall be considered as a part and parcel of the present Affidavit. It is most respectfully submitted that the present Affidavit is being filed without prejudice to



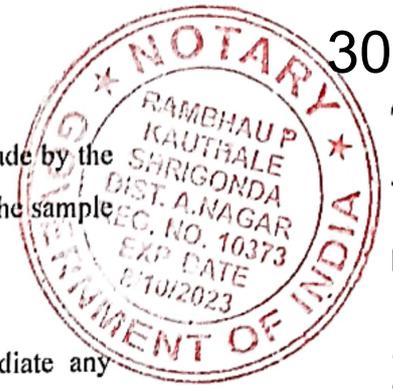
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any contentions in any other pending proceedings of the Respondent No. 1 before this Hon'ble Tribunal or any other Court or authority.

3. The present Original Application has been filed by the Applicant against the Respondent No. 1 alleging environmental damage due to the sugarcane crushing activity of the Respondent No. 1, breach of the terms and conditions of the 'Renewal of Consent' dated 23.12.2021 as well as the direction of Stop Work Order dated 10.02.2022 issued by the Respondent No. 2 against the Respondent No. 1. Also, it has come on record in the present matter that an accidental blast had occurred at the molasses storage tank of the Respondent No. 1. In pursuance thereof, the Respondent No. 2 had issued the Stop Work Order dated 10.02.2022 and also, on 17.10.2022, had directed the Respondent No. 1 to carry out assessment of the contamination of the soil, cost of remediation and damage assessment through NEERI/IIT/VSI. In compliance of the Order dated 17.10.2022, issued by the Respondent No. 2, the Respondent No. 1 had appointed VSI Pune for carrying out soil contamination assessment study including damages to the recipient environment and remedial measure thereto. In terms thereof, VSI Pune had been carrying out "Damage assessment for Molasses Tank Burst Accident" which had occurred at the Respondent No. 1.
4. In compliance of the Order dated 11.01.2023 passed by this Hon'ble Tribunal in the present matter, by an Additional Affidavit dated 23.02.2023 the Respondent No. 1 has, brought on record the Damage Assessment Report (Phase I) for molasses tank burst accident submitted by VSI Pune in February 2023 before this Hon'ble Tribunal. Vide the Additional Affidavit dated 23.02.2023, relying on the letter dated 23.02.2023, issued by VSI Pune to the Respondent No. 1, it was submitted on behalf of the Respondent No. 1 that, the Respondent No. 1 would take scientific steps to remediate soil and water contamination, if at all found, after receipt of Final Damage Assessment Report which was expected to be received by the end of April 2023.
5. This Hon'ble Tribunal was pleased to consider the Additional Affidavit dated 23.02.2023 filed by the Respondent No. 1 during the course of hearing on 24.02.2023. During the course of hearing, the Counsel for the Respondent No. 1 had prayed that the present matter be listed in May 2023 so as to dispose off the same on merits. In terms thereof, this Hon'ble Tribunal was pleased to direct that the Final Damage Assessment Report by VSI Pune be filed and served upon the Applicant so

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as to facilitate the completion of the pleadings. Further, on a request made by the Counsel for the Applicant, it was directed by this Hon'ble Tribunal that the sample of the soil be collected from the land of the Applicant.

6. As the Respondent No. 1 is willing to take scientific steps to remediate any contamination of the soil and water, the Respondent No. 1 is constantly following up with VSI Pune regarding the completion of the analysis as well as submission of the Final Damage Assessment Report. It is submitted on behalf of the Respondent No. 1 that VSI Pune is still conducting the further laboratory tests of the samples collected and has conducted the primary analysis of the water as well as the soil samples. VSI Pune has conducted primary laboratory tests depicting the levels of various chemical components in the water and soil samples collected during the first phase of damage assessment. Also the VSI Pune completed the geo-profile field studies. VSI Pune has addressed a letter to the Respondent No. 1 on 10.05.2023 bearing reference No. VSI/EnvSci/1691/2023-2024. Vide the said letter, it was informed by VSI Pune that the study in the first phase of the damage analysis has generated large size data and the VSI Pune is currently undertaking the process of interpretation of the test results of soil and ground water samples. It was further informed that the interpretation of the results of soil and water samples would help VSI Pune in determining monetary value of impact/damage due to the accident at the Respondent No. 1. VSI Pune conveyed to the Respondent No. 1 that considering the current progress of the work, VSI Pune is anticipating to finalize the damage assessment Report by mid of June, 2023.

A copy of the letter dated 10.05.2023 issued by VSI Pune to the Respondent No. 1 bearing reference No. VSI/EnvSci/1691/2023-2024 alongwith Environmental Monitoring Results of Damage Assessment Report is enclosed herewith as **ANNEXURE R-1 (COLLY)**.

7. As stated above, by an Order dated 24.02.2023, this Hon'ble Tribunal had directed the Respondent No. 1 to collect the samples from the land of the Applicant. Vide the present Original Application, it was stated by the Applicant that the Applicant has agricultural land at Gat No. 623/2, near Malicha Odha, Village Kashti, Taluka Shrigonda, Dist Ahmednagar which is allegedly adjacent to the Respondent No. 1. At the outset, it is submitted that Gat No. 623/2 is situated at the arial distance of about 2-2.5 kms from the Respondent No. 1.

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However, with regards to the directions passed by this Hon'ble Tribunal, vide an Order dated 24.02.2023, the Respondent No. 1 perused the land records with the permission of the relevant government authorities. Surprisingly, the Respondent No.

1 learnt that the land situated at Gat No. 623/2, near Malicha Odha, Village Kashti, Taluka Shrigonda, Dist Ahmednagar, which was claimed to be the agricultural land of the Applicant vide the present Original Application, is actually the Agricultural land of one Mr. Dattatray Sonba Gawade and Ms. Rohini Dattatray Gawade. It was further learnt by the Respondent No. 1 that the Applicant is the owner of the land bearing situated at Gat No. 623/3, near Malicha Odha, Village Kashti, Taluka Shrigonda, Dist Ahmednagar.

A copy of the 7/12 extract of the land situated at Gat No. 623/2, near Malicha Odha, Village Kashti, Taluka Shrigonda, Dist Ahmednagar showing Mr. Dattatray Sonba Gawade and Ms. Rohini Dattatray Gawade as the owner of the same along with its translated copy of the relevant extract is enclosed herewith as **ANNEXURE R-2**.

8. Be that as it may, the Respondent No. 1, to honour the directions passed by this Hon'ble Tribunal decided to collect the samples from Gat No. 623/2 and Gat No. 623/3 of Village Kashti, Taluka Shrigonda, Dist Ahmednagar. The Respondent No. 1, vide an email dated 15.03.2023 informed the Applicant that the samples would be collected from the land of the Applicant on 15.03.2023 at 11:00 am. Although, the samples were collected on 15.03.2023, the Applicant, vide an e-mail erroneously informed the Respondent No. 1 that no sample was collected from his land on the given date.

A copy of the email trail dated 15.03.2023 between the Respondent No. 1 and the Applicant along with its translated copy is enclosed herewith as **ANNEXURE R-3**.

9. Thereafter, the Officers of VSI Pune and the Officers of the Respondent No. 1 industry approached the lands at Gat No. 623/2 and 623/3 of Village Kashti on 15.03.2023, i.e. the date as communicated to the Applicant by the email. The samples were collected by the Officers of VSI Pune and the same are being analyzed by VSI Pune.

A copy of the compilation of photographs depicting the collection of the samples from the lands situated at Gat No. 623/2 and Gat No. 623/3 of Village Kashti, Taluka Shrigonda, Dist Ahmednagar on 15.03.2023 is enclosed herewith as **ANNEXURE**

R-4.

10. Therefore, it is submitted that the Respondent No. 1 is making all endeavours to finalise the Damage Assessment Report and shall be bound to remediate the soil or water contamination if found as a result of Said Damage Assessment.

Whatever stated hereinabove is true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom. Also, the Annexures enclosed herewith this Affidavit are true copies of the Original Documents.

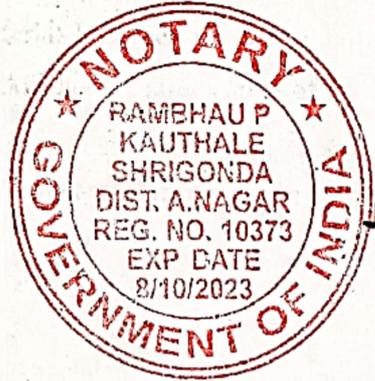
Solemnly affirmed at Ahmednagar on 11th day of May, 2023.

BEFORE ME
 Solemnly affirmed before me
 by U. Jagdish Sahasra
 who is identified before me
 by Nagendra M. B.
 whom I personally know.

phalke.

[Signature]
 DEPONENT

[Signature]
I Know affiant



BEFORE ME
[Signature]
 RAMBHAU P. KAUTHALE
 NOTARY PUBLIC, GOVT. OF INDIA
 SHANI CHOWK, SHRIGONDA
 TAL. SHRIGONDA, DIST. A. NAGAR
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 11 MAY 2023

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VASANTDADA SUGAR INSTITUTE
Manjari (Bk.) Tal. : Haveli, Dist. : Pune - 412 307, Maharashtra, India.

VSI/Env. Sci./ 1691 /2023-24

May 10, 2023

By Email

To,
The Managing Director
Sahakar Maharshi Shivajirao Narayanrao Nagawade SSKL, Shrigonda
Tal. Shrigonda, Ahmednagar

Subject: Status of damage assessment report work

Reference: Your work order number SK/PUR/Disti./58/1553/2022-23 dated 12.01.2023

Dear Sir,

This has reference to the above work order and telephonic discussion of undersigned with you on Saturday May 06, 2023. In this context, I am updating the work status of damage assessment report.

- We have completed ground water and soil sampling in the study area. Samples were collected on February 06 and 07, 2023 and on March 15, 2023.
- Samples were collected from the ground water (dug wells) located in the affected area due to molasses spread as well as from areas near river Ghod and non-affected area. Total 22 samples were collected.
- Similarly, soil samples were collected from the agricultural fields where molasses spread was observed at different scale as well as from the fields where molasses spread was not observed. In case of soil, total 24 samples were collected.
- Geological study (geo-profile): field observations for the said study were carried out at 30 locations/spots. Geo-profile related field observations and its results are also ready.
- Report of Phase I of the study (related to identifying the sampling locations and allied part) was submitted to you on February 20, 2023.
- Then, collected samples of ground water and soils were analysed in the laboratory.
- We have reached up to the stage of completion of analysis of soil and ground water samples. Analysis results of the same are ready. Similarly, geo-profile field studies are over.
- This study has generated large size data. Presently, we are in the process of interpretation of the test results of soil and ground water samples. Based on the same, damage assessment will be

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Reply to be sent on the name of Institute and not on individual's name.



carried out. It will also help in determining monetary value of impact/damage due to the accident.

The work is in progress. Considering the current status of work, the report anticipated to get finalized towards mid of June 2023. Requesting you to consider the same.

Thanking you,

Yours faithfully,

A handwritten signature in blue ink, which appears to read 'A. B. Deshmane'.

(Dr. Amol Deshmane)

Scientist

Dept. of Environmental Sciences

Environmental monitoring results of Damage Assessment Report
M/s. Sahakar Maharshi Shivajirao Narayanrao Nagawade Sahakari Sakhar
Karkhana Limited

Ground water sampling details

Sampling Zone	Sample Location/identification	Location/Identification Details
Zone 1	W 01 to W 07	Samples from molasses spread area; distance in the range of 490 m to 1350 m from accident site
Zone 2	W 08 to W11	Samples from molasses spread area; located within 400 m from accident site
Zone 3	W 12 and W 13	Samples collected from dug well near river Ghod; located at a distance of 5960 m and 5920 m respectively from accident site
Zone 4	W14, W 15 and W19 to W 22	Samples from affected area beyond 3000 m from accident site
Zone 5	W 16 to W 18	Samples from area where molasses spread not observed

The distance (aerial) of each location from the accident site/factory site estimated through Google earth image is as follows.

#	Location	Distance (aerial distance in m)	Lat Long
1	W 1	1270	18°35'3.14"N, 74°36'25.58"E
2	W 2	1350	18°35'4.91"N, 74°36'22.31"E
3	W 3	980	18°35'4.96"N, 74°36'35.29"E
4	W 4	880	18°35'6.43"N, 74°36'38.30"E
5	W 5	520	18°35'6.40"N, 74°36'51.53"E
6	W 6	500	18°35'5.83"N, 74°36'52.37"E
7	W 7	490	18°35'13.42"N, 74°36'50.61"E
8	W 8	320	18°35'6.57"N, 74°36'58.86"E
9	W 9	380	18°35'5.50"N, 74°36'57.96"E
10	W 10	280	18°35'9.49"N, 74°36'59.02"E
11	W 11	150	18°35'11.01"N, 74°37'2.81"E
12	W 12	5960	18°33'4.49"N, 74°34'35.83"E
13	W 13	5920	18°33'20.80"N, 74°34'23.99"E
14	W 14	3320	18°34'34.68"N, 74°35'21.90"E
15	W 15	3340	18°34'36.97"N, 74°35'20.05"E

16	W 16	690	18°35'24.36"N, 74°37'28.24"E
17	W 17	300	18°35'5.19"N, 74°37'12.86"E
18	W 18	260	18°35'6.48"N, 74°37'11.84"E
19	W 19	2474	18°34'55.21"N; 74°35'45.08"E
20	W 20	2603	18°34'53.54"N; 74°35'41.01"E
21	W 21	2442	18°34'55.23"N; 74°35'46.18"E
22	W 22	2984	18°34'40.11"N; 74°35'31.78"E

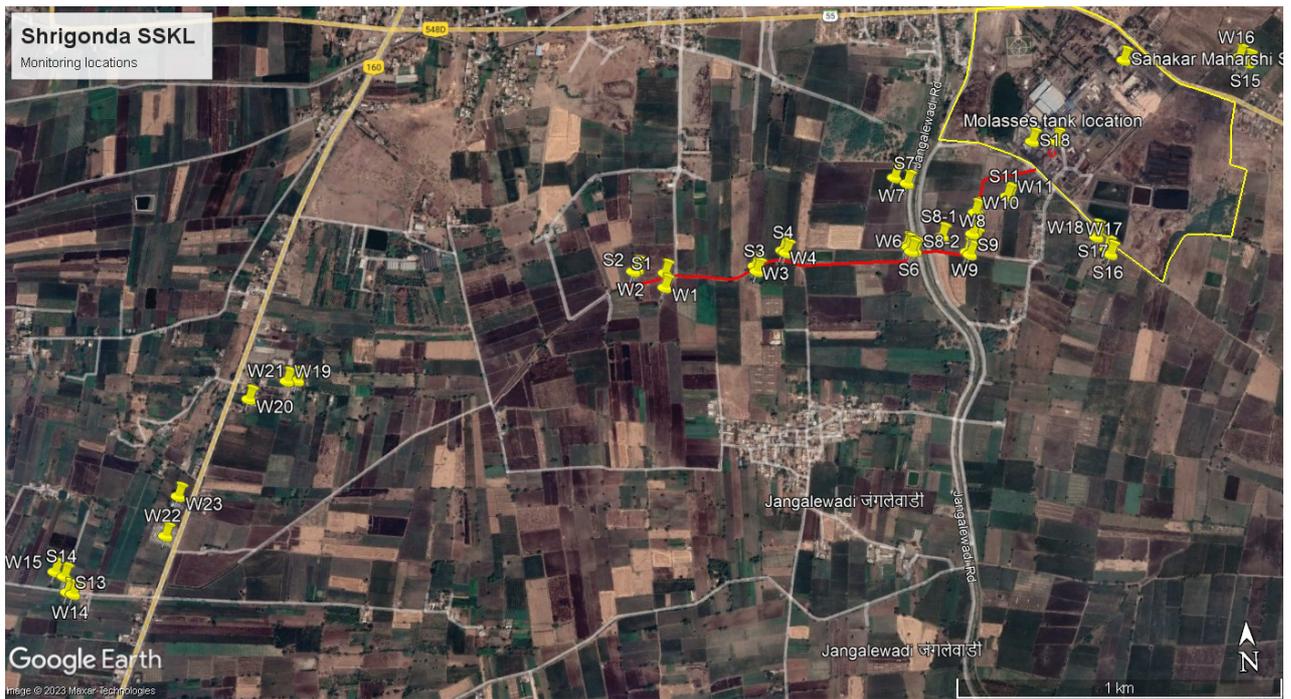


figure 1: The sugar factory premises and the location of the tank is shown; The red line indicates the flow of molasses in the natural drainage.



Figure 2: Ground water monitoring locations from zone 1- sample W1 to W7 and the sugar factory premises (Yellow polygon) showing the molasses tank location where accident occurred

Sampling Zone 1: Locations W 1 to W7 - Samples from molasses spread area; distance in the range of 490 m to 1350 m from accident site

In the entire sampling zone, dug wells are the only ground water sampling source. There is a canal passing between the sugar factory and the sampling zone. This zone observed moderate spread of the molasses after accident. Molasses was flowed in the natural drainage passing close to the sampled dug wells. It was spread partially in the agricultural fields along the natural drainage. Dug well water contamination was observed to minor extent. W 05 and W 06 sample locations are very close to the natural drainage that carried molasses after the accident. These locations observed very close to the canal. Similarly, location W04, W 03 and W 02 were other sampling location close to and in downstream directions of the natural drainage.

Sampling Zone 2: Locations W8 to W11 - Samples from molasses spread area; located within 400 m from accident site. This is the high affected zone, located in the immediate surroundings of the accident site. In this, W10 and W08 which observed very close to the natural drainages. Local persons communicated that, these two wells were totally affected by the accident. Molasses entered into these wells and contaminated the water. Therefore, the analysis results of ground water samples collected from these locations are of high importance for the study.



Figure 3: Ground water monitoring locations from zone 2- sample W8 to W11 and the sugar factory premises (Yellow polygon) showing the molasses tank location where accident occurred

Sampling Zone 3: Samples collected from dug well near river Ghod; located at a distance of 5960 m and 5920 m respectively from accident site

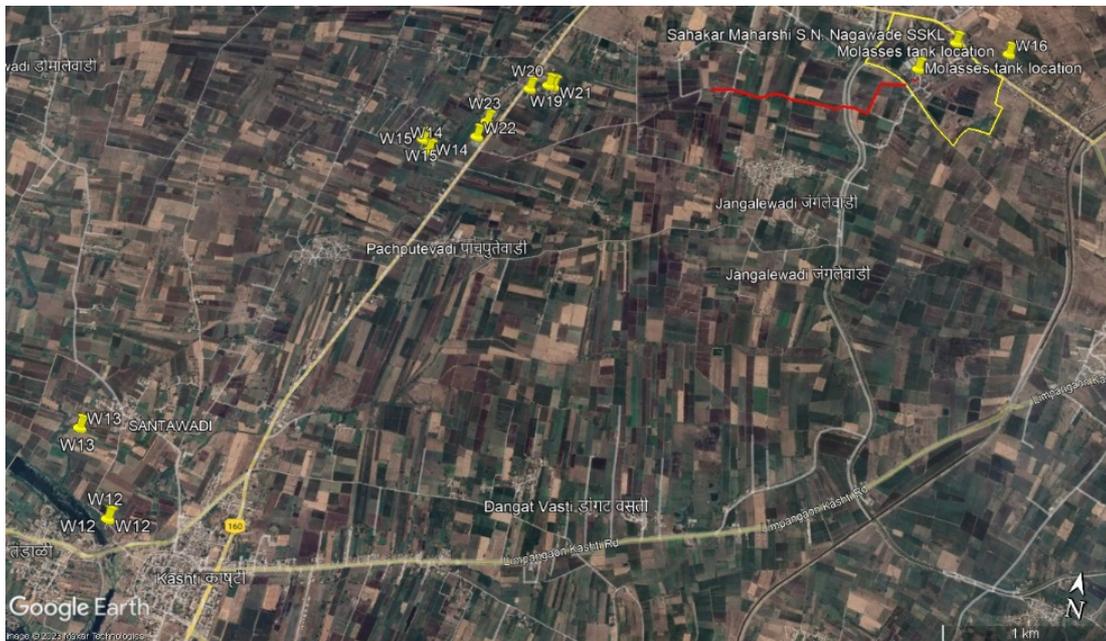




Figure 4 a and 4 b: The first image show the site and sampling location W 12 and W13 and second image show the close-up of location W12 and W13.

Sample zone 4: Samples from affected area beyond 3000 m from accident site (Sample W14, W15 and W19 to W22)

After the accident, molasses which flowed through the natural drainage was stopped near location W02 and W01 by constructing a temporary bund. The factory lifted the molasses from this point, carried it into the tankers to the spent wash storage tanks of the factory. Therefore, the samples W14, W15 and W 19 to W22 are low affected or low to moderately affected.



Figure 5: Sampling location W 14, W15 and W 19 to W22

Sample zone 5: Samples from area where molasses spread not observed (W 16 to W 18)

Sample locations of this zone were situated on the upper side of the natural drainage (W17 and W18) and one sample location W16, on the other side of the factory/opposite side of the accident affected area.



Figure 6: Sampling zone 5 - Samples from area where molasses spread not observed (W 16 to W 18)

Results for Sample W19 to W22

Parameters	Unit	W19	W20	W21	W22
pH at 25°C	---	7.14	7.37	7.39	7.78
Electrical Conductivity@25°C	µmhos/cm	1.78	2.48	3.56	1.61
Total Dissolved Solid	mg/l	1098	1500	2140	968
Chemical oxygen demand	mg/l	16	24	20	20
Biochemical Oxygen Demand @27° C for 3 days	mg/l	06	11	09	09
Total Suspended Solids	mg/l	14	16	14	12
Hardness(Total)	mg/l	330	510	330	130
Dissolved Oxygen	mg/l	4.1	3.5	3.3	3.5
Total Solids	mg/l	2012	1802	2168	1020
Chlorides as cl	mEq/L	899.72	1199.63	1499.54	799.75
Calcium as Ca	mEq/L	80.16	120.24	112.24	40.08
Fluoride as F	mEq/L	BDL	BDL	BDL	BDL
Magnesium as Mg	mEq/L	31.59	51.03	12.15	7.29
Residual Chlorine	mEq/L	BDL	BDL	BDL	BDL
Sulphate as SO4	mEq/L	111.88	113.88	114.75	112.50
Phosphorous (P)	mEq/L	BDL	BDL	BDL	BDL
Potassium (K)	mEq/L	BDL	BDL	BDL	BDL
Sodium (Na)	mEq/L	364	4755	21215	11127
N as Nitrate (NO3) nitrogen	mg/l	1.7619	1.719	1.785	1.327
Total alkalinity as CaCO3	mg/l	125	135	150	145
Silica (SiO2)	mg/l	19.93	17.97	15.29	13.88
Copper (Cu)	mg/l	BDL	BDL	BDL	BDL
Manganese (Mn)	mg/l	BDL	BDL	BDL	BDL
Iron (Fe)	mg/l	BDL	BDL	BDL	1.00
Lead (Pb)	mg/l	BDL	BDL	BDL	BDL
Nickel (Ni)	mg/l	BDL	BDL	BDL	BDL
Chromium (Cr) Total	mg/l	BDL	BDL	BDL	BDL
Cadmium (Cd)	mg/l	BDL	BDL	BDL	BDL
Zinc (Zn)	mg/l	BDL	BDL	BDL	BDL

Soil Sampling Details

Sampling Zone	Sample Location/identification	Location/Identification Details
Zone 1	S 01 to S 07	Samples from molasses spread area; distance in the range of 450 m to 1450 m from accident site
Zone 2	S 08 to S12; S17- S18 and S 19	Samples from molasses spread area; located within 400 m from accident site S19 is within factory premises – closer to outlet of natural drainage, near molasses tanks.
Zone 3	S 13	Samples collected near river Ghod;
Zone 4	S 14, S15 and S 20 to S 24	Samples from affected area beyond 3000 m from accident site
Zone 5	S 16	Samples from area where molasses spread not observed

#	Location	Distance (aerial distance in m)	Lat Long
1	S 1	1247	18°35'4.61"N, 74°36'25.67"E
2	S 2	1328	18°35'5.10"N, 74°36'22.67"E
3	S 3	971	18°35'4.41"N, 74°36'35.47"E
4	S 4	866	18°35'6.19"N, 74°36'38.63"E
5	S 5	502	18°35'6.68"N, 74°36'51.79"E
6	S 6	531	18°35'5.63"N, 74°36'51.30"E
7	S 7	442	18°35'12.77"N, 74°36'51.93"E
8	S8	404	18°35'7.19"N, 74°36'55.34"E
9	S 9	325	18°35'7.33"N, 74°36'58.62"E
10	S 10	378	18°35'5.22"N, 74°36'58.23"E
11	S 11	271	18°35'10.01"N, 74°36'58.90"E
12	S 12	161	18°35'11.01"N, 74°37'2.54"E
13	S 13	5953	18°33'20.37"N, 74°34'22.64"E
14	S 14	3325	18°34'35.17"N, 74°35'21.26"E
15	S 15	3308	18°34'37.71"N, 74°35'20.85"E
16	S 16	737	18°35'25.25"N, 74°37'29.29"E
17	S 17	341	18°35'4.66"N, 74°37'13.22"E
18	S 18	268	18°35'6.89"N, 74°37'11.77"E
19	S 19	81	18°35'16.56"N, 74°37'5.53"E
20	S 20	2488	18°34'54.57"N, 74°35'44.65"E
21	S 21	2608	18°34'53.25"N, 74°35'40.77"E
22	S 22	2427	18°34'55.72"N, 74°35'46.50"E

23	S 23	2990	18°34'40.32"N, 74°35'31.41"E
24	S 24	2928	18°34'42.88"N, 74°35'32.70"E

Sampling zone 1: Locations S1 to S7

In this area, moderate spread of molasses was observed. This spread was observed mainly by those, which located along the natural drainages carrying molasses. Thus, the soil sampling locations were near to the ground water sampled locations.



Figure 7: Soil sampling locations S01 to S07



Figure 8: Soil sampling locations S8 to S12 & S17-S18



Figure 9: Soil sampling locations S13



Figure 10: Soil sampling locations S14-S15 & S20 & S24



Figure 11: Soil sampling locations S16



Figure 12: Soil sampling locations S19

Soil Sampling Results

Parameters	Unit	S 01	S 02	S 03	S 04	S 05	S 06	S 07	S 08	S 09	S 10	S 11	S 12
pH at 25°C	---	8.75	8.69	8.9	8.28	8.25	8.6	8.8	7.25	8.39	8.54	8.53	8.59
Electrical Conductivity @25°C	µmhos/cm	752.4	562.4	606.4	593.3	541	393	325.2	275.7	124.0	492.2	468.2	519.9
Moisture	%	23.85	11.12	16.21	6.6	10.17	6.29	14.35	16.77	31.05	13.92	9.47	11.74
Available Nitrogen	mg/kg	119	129	151	176	113	110	107	114	310	132	160	125
Available Phosphorus	mg/kg	7.52	7.61	10.07	1.5	9.74	16.34	14.3	12.75	24.41	22.57	0.167	2.25
Available Potassium	Kg/Ha	560	870	234	936	730	127	160	510	540	580	590	500
Organic carbon	%	0.361	0.418	0.932	0.741	0.532	0.437	0.837	0.95	1.0	0.989	0.342	0.818
Organic matter	%	0.623	0.721	1.607	1.279	0.918	0.754	1.443	1.63	6.198	1.705	0.59	1.41
Copper (Cu)	mg/kg	0.975	1.31	1.12	1.08	1.335	1.315	0.59	1	1.87	0.87	1.245	1.26
Manganese (Mn)	mg/kg	11.72	16.6	10.84	9.895	9.495	9.62	7.48	9.9	9.62	12.62	10.31	15.86
Iron (Fe)	mg/kg	492.5	626.05	546	497.5	497.85	542.51	280.1	487	427.3	465.5	367.45	606.2
Zinc (Zn)	mg/kg	0.835	0.94	0.79	0.785	0.91	1.105	0.67	0.71	1.04	0.68	0.805	0.815

Soil Result

Parameters	Unit	S13	S14	S15	S16	S17	S18	S19	S20	S21	S22	S23	S24
pH at 25°C	---	9.1 2	8.5 5	8.23	8.4	9.2 4	8.3 1	6.4 6	8.0 4	7.9 1	8.0 7	8.2 7	8.2 2
Electrical Conductivity @25°C	µmhos/cm	525 .4	954 .1	146 6	914 .1	313 .2	555 .8	957 4	16 78	394 .5	272 .2	148 .2	15 2
Moisture	%	10. 5	28. 5	12.0 7	9.9 7	11. 86	13. 1	12. 7	9.3	11. 12	23. 69	10. 35	12
Available Nitrogen	mg/kg	103	163	147	157	141	116	169	24 8	229	144	154	15 6
Available Phosphorus	mg/kg	19. 82	23. 83	24.2 3	0.3 7	3.1 3	7.8 1	14. 09	0.4 5	0.0 83	0.2	0.2 9	0.3 2
Available Potassium	Kg/Ha	520	165	690	540	210	510	580	32	226	239	32. 4	38
Organic carbon	%	0.6 27	1.0 27	0.70 3	0.7 99	0.6 27	0.3 42	0.9 7	0.9 3	0.9 8	0.8 5	0.5 89	0.6 2
Organic matter	%	1.0 82	1.7 71	1.21 3	1.3 77	1.0 82	0.5 9	1.6 7	1.6	1.7 7	1.4 7	1.0 1	0.9 9
Copper (Cu)	mg/kg	1.0 2	0.9 45	1.52 5	1.1	1.4 2	1.0 2	2.3 9	0.9 6	0.9 8	0.9 8	1.2	1.2 1
Manganese (Mn)	mg/kg	13. 54	19. 47	14.9 1	11. 33	12. 92	13. 03	6.0 65	9	8	12	10	11
Iron (Fe)	mg/kg	505	491 .3	712. 25	600 .9	619 .5	497 .2	461 .9	53 0	620	483	620	56 0
Zinc (Zn)	mg/kg	0.7 2	0.8 2	0.98 5	1.1 4	0.8 45	0.7 5	1.1	0.9 1	1.1 2	0.7 8	0.9 6	0.9 8

Dnyupal
-TRUE COPY-



महाराष्ट्र शासन

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]



गाव :- काष्टी (५५८५०१)

तालुका :- श्रीगोंदा

जिल्हा :- अहमदनगर

ULPIN : 15563419828

गट क्रमांक व उपविभाग

६२३/२

15563419828

भुधारणा पद्धती भोगवटादार वर्ग -१

शेताचे स्थानीक नाव :

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र	कुळ, खंड व इतर अधिकार
क्षेत्राचे एकक हे.आर.चौ.मी	६१९	दत्तात्रय सोनबा गावडे	०.४९.००	०.६४		(७७०८)	कुळाचे नाव व खंड
अ) लागवड योग्य क्षेत्र जिरायत ०.७१.०० बागायत - एकुण ला.यो. क्षेत्र ०.७१.००	२७७१	रोहिणी दत्तात्रय गावडे	०.२२.००	०.२९		(७७०८)	इतर अधिकार इतर अधिनियमाचे कलम ३६ व ३६ अ च्या अधिन (५७०९) बोजा - सहकारी सोसायटी इकरार अर्जिक्य वि का से सो इ प क काष्टी र रु १२५०००/- दि १/८/०६ दत्तात्रय (७७६३) अर्जिक्य वि का से सो इ प क काष्टी र रु ७५०००/- दि १/८/०६ रोहिणी (७७६३) बोजा - राष्ट्रीयकृत बँक गहाण ८२९३ (८०५२) बोजा - पतसंस्था महेश्वरी नागरी सह पत मर्या र रु ५,००,०००/- राहिणी (८२४८) बोजा - पतसंस्था महेश्वरी नागरी सह पत मर्या र रु ३,००,०००/- राहिणी (८५८३) बोजा - पतसंस्था विशेष वसुली अधिकारी खुलेश्वर पतसंस्था र रु १,८०,४४० पोटी जमिन जप्त (८८५५) बोजा - पतसंस्था महेश्वर नागरी सह पत मर्या र रु ६,००,०००/- दत्तात्रय (९०८३) बोजा - सहकारी सोसायटी इकरार महेश्वर मल्टीस्टेट को-ऑपरेटिव्ह क्रेडीट सोसा र.रु १० लाख दत्तात्रय (९४७८) बोजा - पतसंस्था दिनांक २५/०२/२०२१ रोजी महेश्वर मल्टीस्टेट को-ऑप.क्रेडीट सासो.लि.काष्टी चा रोहिणी दत्तात्रय गावडे यांच्या नावे र.रु.२००००००/- कर्ज. (१३९७४) बोजा - पतसंस्था
ब) पोटखराब क्षेत्र (लागवड अयोग्य) वर्ग (अ) - वर्ग (ब) - एकुण पो.ख.क्षेत्र ०.००.००							
एकुण क्षेत्र (अ+ब) ०.७१.००							
आकारणी ०.९४							
जुडी किंवा विशेष आकारणी							

भूमिअभिलेख निर्माण

ई महा भूमि

हा गाव नमूना क्रमांक ७ दिनांक १८/०५/२०२१:०७:४३:४५ AM रोजी डिजिटल स्वाक्षरीत केला आहे व गाव नमूना क्रमांक १२ चा डेटा स्वयंप्रमाणित असल्यामुळे ७/१२ अभिलेखावर वर कोणत्याही सही शिक्क्याची आवश्यकता नाही.

७/१२ डाउनलोड दि. : ०९/०५/२०२३ : १०:५०:४८ AM. वैधता पडताळणीसाठी <https://digitalsatbara.mahabhumi.gov.in/dslr/> या संकेत स्थळावर जाऊन 2612100001154801 हा क्रमांक वापरावा.

पृष्ठ क्र. १/३

Digitally signed



गाव :- काष्टी (५५८५०९)

तालुका :- श्रीगोंदा

जिल्हा :- अहमदनगर

325

महेश्वर मल्टीस्टेट को-ऑप क्रे.सोसा.लि.काष्टी,
शाखा-काष्टी, र.रू.२,००,००,०००/- दत्तात्रय
सोनबा गावडे, प्रसाद, शहाजी (१४०४३)

प्रलंबित फेरफार : नाही.

शेवटचा फेरफार क्रमांक : १४०४३ व दिनांक :
१८/०५/२०२१

जुने फेरफार क्र : (११९) (७६९९) (७७०८) (१०८५९)

सीमा आणि भुमापन चिन्हे



हा गाव नमूना क्रमांक ७ दिनांक १८/०५/२०२१:०७:४३:४५ AM रोजी डिजिटल स्वाक्षरीत केला आहे व गाव नमूना क्रमांक १२ चा डेटा स्वयंप्रमाणित असल्यामुळे ७/१२ अभिलेखावर वर कोणत्याही सही शिक्क्याची आवश्यकता नाही.

७/१२ डाउनलोड दि. : ०९/०५/२०२३ : १०:५०:४८ AM. वैधता पडताळणीसाठी <https://digitalsatbara.mahabhumi.gov.in/dslr/> या संकेत स्थळावर जाऊन 2612100001154801 हा क्रमांक वापरावा.

पृष्ठ क्र. २/३

Digitally signed



गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- काष्टी (५५८५०१)

तालुका :- श्रीगोंदा

जिल्हा :- अहमदनगर

गट क्रमांक व उपविभाग

६२३/२

वर्षे	हंगाम	खाते क्रमांक	पिकाखालील क्षेत्राचा तपशील					लागवडीसाठी उपलब्ध नसलेली जमीन		शेरा
			पिकाचा प्रकार	पिकांचे नाव	जल सिंचित	अजल सिंचित	जल सिंचनाचे साधन	स्वरूप	क्षेत्र	
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)
२०१७	रब्बी							वस्तीपड	०.०४००	
			निर्भळ	गहू	०.६७००		बोरवेल			
२०१८	रब्बी							वस्तीपड	०.०४००	
			निर्भळ	गहू	०.६७००		बोरवेल			
२०१९	रब्बी							वस्तीपड	०.०४००	
			निर्भळ	गहू	०.६७००		बोरवेल			

टीप : ** सदरची नोंद मोबाइल ॲप द्वारे घेणेत आलेली आहे



TRANSLATED COPY OF THE ANNEXURE R-2

Maharashtra Government Village Form VII Record of Rights (Rules 3, 4, 5 and 7 of Maharashtra land revenue record and registers (Preparation and maintenance) Rules 1971 Village – Kashti (558501) Taluka- Shrigonda Dist. – Ahmednagar									
ULPIN : 15563419828			Gat No./Survey No./Hissa No. 623/2						
Type of Occupant			Class of Occupant -1				Local name of farm		
Area measurement	Khata No.	Name of occupant	Area	Shape	Pot Kharaba	Mutation Entry	Tenant Khand and other rights		
Area in H.R. Sq Mtrs ----- -----	619	Dattatray Sonba Gawade	0.49.00	0.64		(7708)	Name of Tenant and Khand		
A) Area appropriate for cultivation Jirayat	2771	Rohini Dattatray Gawade	0.22.00	0.29		(7708)	Other rights Other Section 36 & 36A of the Act (5709) Charge Co-operative		

<p>0.71.00 Bagayat --- -- Total Area good for cultivation 0.71.00 ----- - B) Potkharaba area (area good for cultivation) Class A - Class B - Total Pot</p>		<p>Society e- agreement Ajinkaya V.K.S.S.I.P.K. Kashti Rs. 75,000/- Date 01.08.06. Rohini (7763) Charge- Mortgaged to Nationalized Bank 8293 (8052) Charge- Society Maheshwari Nagari Co-op Ltd. Rs. 5,00,000/- Rohini (8248) Charge- Society Maheshwari Nagari Co-op Ltd. Rs. 3,00,000/- Rohini (8583) Charge Co-operative</p>	
--	--	---	--

<p>Kharaba area 0.00.00</p> <p>-----</p> <p>Total area (A+B) 0.71.00</p> <p>-----</p> <p>-----</p> <p>Aakarni 0.94</p> <p>-----</p> <p>-----</p> <p>Judi or special aakarni</p> <p>-----</p> <p>-----</p>		<p>Society</p> <p>Special Officer Khuleshwar Co- operative Society Rs. 1,80,440/-</p> <p>Land Acquired (8855) Charge- Society Maheshwari Nagari Co-op Ltd. Rs. 6,00,000/-</p> <p>Dattatray (9083) Charge- Co- operative Society e- agreement Maheshwar Multistate Co-op Credit Society. Rs. 10 Lakh</p> <p>Dattatray (9478) Charge</p>	
---	--	--	--

		<p>Co-operative Society On 25.02.2021 loan in the name of Rohini Dattatray Gawade of Rs. 2,00,00,000/- by Maheshwar Multistate Co-op Credit Society (13974) Charge Co-operative Society Maheshwar Multistate Co-op Credit Society- Kashti Rs. 2,00,00,000/- Dattatray Sonba Gawade, Prasad, Shahaji (14043)</p>	
--	--	---	--

		Pending Mutation Entry -no Last Mutation entry 14043 and Date 18/05/2021	
Old Mutation Entries (119) (7691) (7708) (10859)		Boundaries and demarcation of land	


 -TRUE COPY-

5/10/2023

Fw: वसंतदादा शुगर इन्स्टिट्यूटचे अधिकारी येणेबाबत. - Yahoo Mail

ANNEXURE R-3

Fw: वसंतदादा शुगर इन्स्टिट्यूटचे अधिकारी येणेबाबत.

332
Yahoo Mail/Sent



shrigondasugar@yahoo.co.in

To: Nagawadesugar Etp <nagawadesugaretp@gmail.com>

10 May at 1:51 pm

----- Forwarded message -----

From: Sachin Pachpute <sachinpachpute77@gmail.com>

To: "shrigondasugar@yahoo.co.in" <shrigondasugar@yahoo.co.in>

Sent: Wednesday, 15 March, 2023, 09:12:43 pm IST

Subject: Re: वसंतदादा शुगर इन्स्टिट्यूटचे अधिकारी येणेबाबत.

वसंतदादा शुगर इन्स्टिट्यूट यांच्याकडून माती व पाण्याचे नमुने घेण्यासाठी अधिकारी येणार होते त्यासाठी मी सकाळी 10.00 वाजल्यापासून सायंकाळी 7.00 वाजेपर्यंत राहणार होतो परंतु संप्ल घेण्यासाठी कोणताही अधिकारी आला नाही तरी उद्या संप्ल घेण्यासाठी अधिकार्यांनी येऊन माझ्या नंबर वरती संपर्क साधून संप्ल घेऊन जावे ही विनंती संपूर्ण
सचिन सुदामराव पाचपुते
mo-9579777877

On Wed, 15 Mar 2023, 9:29 am , <shrigondasugar@yahoo.co.in> wrote:

महोदय,

उपरोक्त विषयास अनुसून आपणास कळवू इच्छितो की, दि.१५/०३/२०२३ या रोजी ठीक ११:०० वा.वसंत दादा शुगर इन्स्टिट्यूट मांजरी पुणे येथील अधिकारी पाणी व मातीचे नमुने घेण्यासाठी येणार आहेत.

तरी आपल्या माहितीसाठी सविनय सादर.

मा, कळावे.

सहकार महर्षी शिवाजीराव नारायणराव नागवडे सहकारी साखर कारखाना लि.

श्रीगोंदा फॅक्टरी तालुका श्रीगोंदा जिल्हा अहमदनगर

5/10/2023 Fw: Regarding visit of Officers of Vasantdada Sugar Institute..-
Yahoo Mail

shrigondasugar@yahoo.co.in

To: Nagawadesugar Etp Nagawadesugaretp@gmail.com

---Forwarded message---

From: Sachin Pachpute sachinpachpute77@gmail.com

To: shrigondasugar@yahoo.co.in <shrigondasugar@yahoo.co.in>

Sent: Wednesday, 15 March 2023, 09:12:43 pm IST

Subject: Re: Regarding visit of Officers of Vasantdada Sugar Institute.

The Officers of the Vasantdada Sugar Institute were suppose to come to collect the samples of the soil and water. For that, I was there from 10 o'clock in the morning till 7 o'clock in the evening. However, no officer came to collect the samples. Therefore, it is requested that Officer should come tomorrow and call me to collect the samples. Complete

Sachin sudamrao Pachpute
Mo: 9579777877

On Wed, 15 Mar 2023, 9:29 am shrigondasugar@yahoo.co.in wrote:

Sir,

With respect to the above mentioned subject, we would like to inform you that the Officers of the Vasantdada Sugar Institute Manjari Pune will be coming to collect the samples of Water and Soil on 15.03.2023 at 11:00 o'clock sharp.

This is for your information.

Regards,
Sahakar Maharshi Shivajirao Narayanrao
Nagawade Sahakari Sugar Factory Ltd.
Shrigonda Factory, Taluka Shrigonda,
District Ahmednagar.


-TRUE COPY-























Service: O.A. No. 85 of 2022(WZ): Sachin Sudamrao Pachpute V. Shahakar Maharshi Shivajirao Narayanrao Nagawade SSK Ltd (Sugar Unit) and others pending before the Hon'ble National Green Tribunal, Western Zone (Pune)

1 message

Adv Sangramsingh R Bhonsle <srb.chambers@gmail.com>

Thu, May 11, 2023 at 5:32 PM

To: sachinpachpute77@gmail.com, ronashik@mpcb.gov.in, ccb.cpcb@nic.in, collector.ahmednagar@maharashtra.gov.in, aniruddha1488@gmail.com

Cc: Sangramsingh Bhonsle <sangramsinghbhonsle@gmail.com>

Sir/Ma'am,

We are the advocates appearing on behalf of the Respondent No. 1 in the above mentioned matter. filed an Additional Affidavit dated 11.05.2023 before the Hon'ble Tribunal.

Please find attached herewith the copy of the Additional Affidavit on behalf of the Respondent No. 1 dated 11.05.2023 in the above mentioned matter. Kindly consider this email as a service of the same on your esteemed office.

Regards,

Sangramsingh R. Bhonsle

Advocate

Supreme Court of India

A-10, LGF, Lajpat Nagar III,

New Delhi - 110024.

Mob- 9545809120

 [Sahakar Kharkhana Affidavit for additional docu...](#)